

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 703 OF 2016 IN
DFR NO. 3665 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**U.P. Ceramics and Potteries Ltd. Appellant(s)
Vs
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Lodha
Ms. Sanjana Saddy
Mr. Akashi Lodha

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.1

ORDER

**IA NO. 703 OF 2016
(Appl. for waiver of court fee)**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 19.01.2017. Dasti, in addition, is permitted.

List the matter on **19.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt